NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1603/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES: Sunlight Pest Control Services

KSS Petron Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

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Ruhyja Patil hegal Representative Anubhuti Seth V Petitioner

ORDER CP No. 1603/ I&BP/NCLT/MB/MAH/2017

For the Petitioner has not served the notice of hearing on the Respondent through Indian Postal Service, the Petitioner is directed to serve notice through Indian Postal Service and file Affidavit of service. List this matter on **5.1.2018**.

V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)